

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1152

ANSWERED ON:21.03.2012

REVISION OF PAY SCALE OF UNIVERSITY TEACHERS

Acharia Shri Basudeb;Biju Shri P. K.;Haque Shri Sk. Saidul;Jakhar Shri Badri Ram ;Meena Shri Raghuvir Singh;Roy Shri Mahendra Kumar

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware of the stalemate prevailing in the payment of arrear of the 6th Pay Commission to the University and College Teachers and equivalent cadres working under the State Governments;
- (b) if so, the details thereof;
- (c) whether the Government has agreed to give 80 per cent of the additional expenditure to be incurred by the State Governments;
- (d) if so, whether the Government has released its share of 80 per cent of funds to the State Governments including Rajasthan and Himachal Pradesh;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a) & (b): A scheme for revision of pay of teachers and equivalent cadres in all the Central Universities and Colleges thereunder and the Institutions Deemed to be Universities whose maintenance expenditure is met by the UGC has been notified on 31.12.2008 by the Central Government which is available on the Ministry's website at <http://www.education.nic.in/uhe/Teacher-payscale.pdf> This scheme is essentially for teachers in Central Educational Institutions, but could be extended to Universities, Colleges and other higher educational institutions coming under the purview of the State Government if the State Government adopted and implemented the Scheme as a composite scheme including adoption of the enhanced age of superannuation to 65 years.

(c) to (f): Government has offered to state governments to claim 80% reimbursement of UGC pay scales arrears if they adopt the scheme as a package, which includes enhancement of retirement age of teachers to 65 years. None of the State Governments have so far fulfilled all the conditions of the scheme mentioned in para (a) above. Therefore no amount has been released to any state till today.